

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 8175 / Checker/

Bilaspur, dated 07th August, 2019


III-6-1/2001(NDPS, Act)

Copy of Government Notification F.No. 7907/2549/XXI-B/C.G./2019 dated 06-08-2019 issued by the Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Atal Nagar, Raipur regarding appointment of Special Judge under NDPS, Act for Civil District **Balod, Balrampur headquarter at Ramanujganj, Bilaspur, Dakshin Bastar Dantewara, Durg, Jashpur, Kabirdham Kawardha, Kondagaon, Koriya (Baikunthpur), Mungeli, Raigarh, Raipur & Uttar Bastar Kanker**, respectively is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 14) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 15) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 17) Registrar (Vigilance/ I. & E/Judical/S & A), High Court of Chhattisgarh, Bilaspur *for information.*
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 19) The District and Sessions Judge, **Balod, Balrampur headquarter at Ramanujganj, Bilaspur, Dakshin Bastar Dantewara, Durg, Jashpur, Kabirdham Kawardha,**

Kondagaon, Koriya (Baikunthpur), Mungeli, Raigarh, Raipur & Uttar Bastar Kanker,
for *information & necessary action.*

- 20) The Joint Registrar (S & A Cell/CSJA), High Court of Chhattisgarh, Bilaspur, for *information.*
- 21) The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification/Checker) High Court of Chhattisgarh, Bilaspur, for *information.*
- 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for *information.*
- 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for *information.*
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur for *information.*
- 25) Section Officer/ Incharge, Court Manager/ JJB Cell/ Accounts/ O/o R.G./ Confidential/ Budget/Checker/ Protocol/ Works/ D.E./ Compliant/Writ/ Civil/ Criminal/ Central Filing Section/ Supreme Court Section/ Library/ Pension/Cashier/Cause List/Paper Book/Copying, High Court of Chhattisgarh, Bilaspur for *information.*
- 26) In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site of this High Court.


7.8.19

(Neelam Chand Sankhla)
Registrar General

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR (CG) 492002**

NOTIFICATION

Nava Raipur dated 06.08.2019

F.No. 7907/2549/XXI-B/C.G./2019,- In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh, hereby, makes the following order, further to amend this department's previous notification, relating to appointment of Special Judge for trial of offences under the said act as mentioned in the Schedule below, namely:-

:: AMENDMENT ::

In the schedule of the said Notification, the Judge mentioned in column No. (2) are posted as Special Judge under section 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985, at the corresponding places mentioned in column No. (3) of the said schedule, namely:-

82
1.8.19

SL. No. (1)	Name of the Judicial Officer (2)	Jurisdiction (3)
1.	Shri K. Vinod Kujur, Sessions Judge Balod	Civil District, Balod.
2.	Shri Ashok Kumar Lunia, Sessions Judge Balrampur Headquarter at Ramanujganj	Civil District , Balrampur Headquarter at Ramanujganj,
3.	Shri S.K. Tamak, IInd Additional Session Judge Bilaspur	Civil District. Bilaspur,
4.	Shri Vinod Kumar Dewangan, Ist Additional Session Judge Dantewara	Civil District, Dantewara,
5.	Smt. Garima Sharma, IVth Additional Session Judge Durg	Civil District, Durg.
6.	Shri Abdul Zahid Qureshi, Additional Scssion Judge (FTC) Jashpur	Civil District, Jashpur,
7.	Shri Venseslas Toppo, Additional Session Judge (FTC) Kawardha	Civil District, Kawardha,

Cont...02

//2//

8.	Shri Suresh Kumar Soni, Sessions Judge, Kondagaon	Civil District, Kondagaon,
9.	Shri Awadh Kishore, Additional Session Judge, Koriya at Baikunthpur	Civil District, Koriya at Baikunthpur,
10.	Smt. Kanta Martin, Sessions Judge, Mungeli	Civil District, Mungeli
11.	Shri Vivek Kumar Tiwari (Sr.), Illrd Additional Session Judge Raigarh	Civil District, Raigarh
12.	Shri Rakesh Kumar Verma, 1st Additional Judge to the Court of 1st Additional Session Judge, Raipur	Civil District, Raipur
13.	Shri Prashant Kumar Shivhare, Additional Session Judge (FTC) Kanker	Civil District, Kanker

By order and in the name of the
Governor of Chhattisgarh,

(Ravi Shankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

En.No. 7908/2549/XXI-B/C.G./2019,

Nava Raipur . dated 06.08.2019


Copy to:

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 7738/III-6-1/2001(Pt.-II)/Checker Bilaspur dated 26th July, 2019,
2. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. District and Sessions Judge, Balod, Balrampur Headquarter at Ramanujganj, Bilaspur, Dantewara, Durg, Jashpur, Kawardha, Kondagaon, Koriya at Baikunthpur, Mungeli, Raigarh, Raipur and Kanker,
5. Shri K. Vinod Kujur, Sessions Judge Balod,
6. Shri Ashok Kumar Lunia, Sessions Judge Balrampur Headquarter at Ramanujganj,

Cont....03

//3//

7. Shri S.K. Tamak, IIIrd Additional Session Judge Bilaspur,
 8. Shri Vinod Kumar Dewangan, Ist Additional Session Judge Dantewara,
 9. Smt. Garima Sharma, IVth Additional Session Judge Durg,
 10. Shri Abdul Zahid Qureshi, Additional Session Judge (FTC) Jashpur,
 11. Shri Venceslas Toppo, Additional Session Judge (FTC) Kawardha,
 12. Shri Suresh Kumar Soni, Sessions Judge, Kondagaon,
 13. Shri Awadh Kishore, Additional Session Judge, Koriya at Baikunthpur,
 14. Smt. Kanta Martin, Sessions Judge, Mungeli
 15. Shri Vivek Kumar Tiwari (Sr.), IIIrd Additional Session Judge Raigarh,
 16. Shri Rakesh Kumar Verma, Ist Additional Judge to the Court of Ist Additional Session Judge, Raipur,
 17. Shri Prashant Kumar Shivhare, Additional Session Judge (FTC) Kanker,
 18. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
 19. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
 20. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),
- for information and necessary action.


06.8.19

(Maneesh Kumar Thakur)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department